

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE
APPELLATE SIDE, BOMBAY**

No.A- 1228/1513 /2020 (G)

Read:- In pursuance of the directions issued by the Hon'ble Supreme Court in Writ Petition (C) No. 699 of 2017.

High Court Notification No. A-1228/1479/2020 dated 29th October 2020.

In exercise of the powers conferred by the Code of Criminal Procedure, 1973 (2 of 1974), and of all other powers enabling it in this behalf, the High Court is pleased to identify and designate the Special Court/s, to try the criminal cases against the elected Members of Parliament, Members of Legislative Assembly or Members of Legislative Council (past & present), pending before the Court/s of Sessions/Magistrate as under :

Sr.No.	Name and designation of Judicial Officer/s Identified & designated as Special Court/s
1	Ms. Sherin Gerturde Paul, District Judge-1 and Additional Sessions Judge, Panaji, District – North Goa.
2	Ms. Shilpa Shashikant Pandit, Ad-hoc Civil Judge, Senior Division and Judicial Magistrate, First Class, Mapusa, District – North Goa.

High Court, Bombay }
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Date: 6th November 2020 }


[S. G. DIGE]
Registrar General

No.A- 1228/1513 /2020 (G)

Copy forwarded with compliments for information to :-


- 1] The Law Secretary, Government of Goa, Law Department (Estt.)
Secretariat Annex, Shram Shakti Bhavan, 5th Floor, Plato Plaza,
Panaji – Goa (By Letter)

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- 2] The Secretary to the Government of Goa, Home Department (General), Secretariat, Panaji (By letter),
- 3] The Registrar, High Court of Judicature at Bombay at Panaji (Goa),
- 4] The Registrar, High Court of Judicature at Bombay Nagpur Bench, Nagpur / Aurangabad Bench, Aurangabad,
- 5] The Director of Accounts, Central Section, Panaji-Goa,
- 6] The Deputy Director of Accounts, Margao, South Goa,
- 7] The Principal District and Sessions Judge, Panaji / Margao,
- 8] Concerned Judicial Officer,
- 9] The Manager, Government Printing Press, Panaji-Goa (for publication in the Official Gazette, Government of Goa),
- 10] Inspection Branch / Vigilance Department / JOTI Branch / Pay and Perks Branch / 'A' Civil Branch (Transfer & Posting Section / Review Section / Promotion Section / Recruitment Section / A.C.R. Section).

High Court, Bombay }
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Date: 6th November 2020 }
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For Registrar General